

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) No. 25/Chd/Hry/2017

IN THE MATTER:

TotipotentSC Scientific Product Pvt. Ltd.

.....Transferor-petitioner company no. 1

and

TotipotentRX Cell Therapy Pvt. Ltd.

...Transferee-petitioner company no. 2

Present: - Ms. Priyanka Duggal, Practicing Chartered Account for
petitioner-companies.

Authorized representative of petitioner-companies seeks time to argue
the matter. List the case on 08.01.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 11, 2017
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